


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

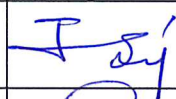
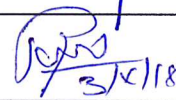
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 62/230/HDB/2018 Connected With CA(CAA) No. 119/230/HDB/2017
NAME OF THE COMPANY	MNRR Agriinfra Projects Pvt Ltd (Transferor Co.3)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy B. Manjula Reddy	Advocate	9000655656	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for Respondent	Adv.	9160001435	
R. V. PAPA RAO for M. Anil Kumar for OL	Advocate	9848658189	

ORDER

At request of counsel for petitioner, put up the matter for hearing on 04.10.2018.



MEMBER JUDICIAL